

**Information note to the Press**

**(Press Release No. 186/2012)**

For Immediate release

**Telecom Regulatory Authority of India**

**Extension of date for submission of views/ suggestion on TRAI's Draft 'The Reporting System on Accounting Separation (Amendment) Regulations, 2012'**

**New Delhi, 18<sup>th</sup> September, 2012** – The Telecom Regulatory Authority of India (TRAI) issued draft 'The Reporting System on Accounting Separation (Amendment) Regulations, 2012' on 7<sup>th</sup> September 2012 on TRAI's website inviting views/ suggestions of all the stakeholders by 18<sup>th</sup> September 2012.

TRAI has received requests from some of the stakeholders for extension of date for submission of views/ suggestions on the afore-cited Regulations. Considering these requests, the date of submission of views/ suggestions on draft Regulations has been extended upto **27<sup>th</sup> September 2012**. No further extension of date will be granted. All stakeholders are requested to submit their views/ suggestions on the draft Regulations on or before this date, preferably at email ID [traifadiv@gmail.com](mailto:traifadiv@gmail.com), [fa@traigov.in](mailto:fa@traigov.in).

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